

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING JULY 2018****(data as on 07.08.2018)**

<b>Nature of incident</b>	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	13	5	395
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	162	102	3214
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	23	6	736
BONDED LABOUR (Inc. Code 601)	10	38	1095
CHILDREN (Inc. Code 100-112)	127	138	681
WOMEN (Inc. Code 1300-1314)	839	927	2937
SC/ST/OBC (Inc. Code 1900-1904)	246	283	1052
OTHERS	8491	8920	13996
<b>TOTAL</b>	<b>9911</b>	<b>10419</b>	<b>24106</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of July 2018**

	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
SUO-MOTU Cognizance	7	13	220
Human Rights Defenders	12	10	111

**Cases where NHRC recommended Monetary relief during the month of July 2018**

<b>Nature of incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
SEXUAL HARASSMENT	1	50000
DEATH IN JUDICIAL CUSTODY	1	200000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	2	300000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	2	225000
CUSTODIAL DEATH (Judicial)	15	2900000
NUISANCE BY LOCAL RUFFIANS	1	25000
BONDED LABOUR	1	80000
EXPLOITATION OF LABOUR	1	300000
ABUSE OF POWER	2	25000
CUSTODIAL DEATH (Police)	1	100000
CUSTODIAL TORTURE	1	100000
FAILURE IN TAKING LAWFUL ACTION	4	525000
ILLEGAL ARREST	3	85000
UNLAWFUL DETENTION	5	395000
NON-PAYMENT OF PENSION/COMPENSATION	1	10000
ABDUCTION, RAPE AND MURDER	1	25000
DOWERY DEMAND	1	25000
GANG RAPE	1	50000
RAPE	2	35000
SEXUAL HARASSEMENT (GENERAL)	2	200000
MISCELLENOUS	1	50000
DISAPPEARANCE	1	25000

INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	6	925000
ABUSE OF POWER	1	300000
ATROCITIES ON SC/ST/OBC	1	25000
<b>TOTAL</b>	<b>58</b>	<b>6980000</b>